

HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/VOL.I/2021/1268

Dated, Agartala, the 22nd January, 2021

NOTIFICATION

Hon'ble High Court has been pleased to exempt Shri. Dhiman Debbarma, Additional District & Sessions Judge, Court No.5, West Tripura, Agartala (UBUNTU cum CIS Master Trainer) to attend the online TOT programme as Core Master Trainer scheduled to be held on the topic "**Electronic Case Management Tools (ECMT) for the Advocates**" on Saturday 23rd January 2021 & "**Updated Features of CIS**" on 24th January 2021 between 10.30 AM to 01.30 PM due to his previous nomination to attend another online training program at National Judicial Academy, Bhopal on the same dates as per Notification dated 17th December, 2020 of Tripura Judicial Academy.

Sd/-

(D.M. Jamatia)

REGISTRAR GENERAL

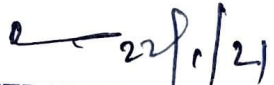
No. F.4(37)-HC/VOL.I/2021/1269-95

Dated, Agartala, the 22nd January, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice SG Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information (email: mhr-ecommittee@ajj.gov.in).

6. **The District and Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura / Dhalai Judicial District, Ambassa for kind information.
7. **The Family Judge**, West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur / Dhalai Judicial District, Ambassa / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura for information and necessary action.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. **Shri. Dhiman Debbarma**, Additional District & Sessions Judge, Court No. 5, West Tripura Judicial District, Agartala (**Core Master Trainer**).
13. The Deputy Registrar (Judicial) -cum- CPC, High Court of Tripura, Agartala for information.
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Notification in the website of the High Court of Tripura immediately and communicate the notification to the concerned officer by email.**
15. The Sr. System Officer, eCourts Services, High Court of Tripura for information.
16. Concerned File.


REGISTRAR GENERAL